

## Annexure 5

Name of the Corporate debtors: M/s.Titan Energy Systems Limited : Date of Commencement of Liquidation: 08.08.2019 : List of stakeholders as on 26.10.2022

List of operational creditors ( Government Dues)

S No	Department	Government	Identification No	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	% share in total amount of claims admitted					
4	Assistant Commissioner - Central Tax, Central Excise & Service Tax - Medchal Divison		6	29.08.2019	532,516,394	522,571,383	Form C	Nil, As per Information available till date	NA	20.64	-	-	9,945,011	-	
5	Employees State Insurance Corporation Regional Office, Hyderabad		7	21.08.2020	377,198	377,198	Form G	Nil, As per Information available till date	NA	0.01	-	-	-	-	
6	Employees Provident Fund Organisation, Kukatpally, Hyderabad		8	23.02.2021	1,076,341	1,076,341	Form G	Nil, As per Information available till date	NA	0.04	-	-	-	-	Claim form Received on 06.03.2021
7	The Income Tax Officer, ard 2(1)Hyderabad		9	12.07.2022	3,013,931	3,013,931	Instead of Form G, Form F (CIRP form) is submitted	Lien created and removed on Bank A/c	NA	0.12	-	-	-	-	
<b>Sub Total</b>					<b>536,983,864</b>	<b>527,038,853</b>				<b>20.81</b>			<b>9,945,011</b>	<b>-</b>	